## CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO: 233/2001

THURSDAY the 19th day of APRIL 2001

CORAM: Hon'ble Shri Kuldip Singh, Member (J)

Santosh Atmaram Chavan Residing at Kasbapeth, Shrivardhan At & Post Shrivardhan Dist. Raigad.

... Applicant.

By Advocate Shri S.S. Karkera.

V/s.

- The Union of India through Chief General Manager, Maharashtra Telecom.Gircle Fountain Telecom.Bldg.No.II 8th Floor, M.G. Road, Fountain Mumbai.
- The General Manager Telecom., (Raigad) At Mumbai.Wireless Compound, Santacruz West Mumbai.
- 3.' The Sub-Divisional Engineer, (Phones) Mhasala Dist. Raigad

...Respondents.

## ORDER (ORAL) Per Shri Kuldip Singh Member(J)

The applicant has filed this OA seeking regularisation as Jeep Drover in the department of respondents. The applicant further submits that he has been working since 1997 with intermetent periods as Casual sabour. The department has now issued an advertisement for recruitment to the post of Motor Driver, but the case of the applicant has not been considered.

This OA can be disposed of with a direction to the respondents to consider the case of the applicant in accordance with the DOPT circular of 1999 and in accordance with law Representation made by the applicant may also be taken into consideration. Accordingly the OA is disposed of:

(Kuldip Singh)
Member (J)

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